

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 624
TO BE ANSWERED ON 06.02.2017**

SCHOOLS FOR CHILD LABOURERS

†624. SHRI YOGI ADITYA NATH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of special schools (Child Labour Rehabilitation-cum-Welfare Centres) operational in the country at present, State/UT-wise;**
- (b) the details of financial assistance provided and utilised by these special schools during the last three years and the current year, State/UT-wise; and**
- (c) the other steps taken/being taken by the Government to bring child labourers into the main stream of education?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): As per the information received from District Project Societies, the number of Special Training Centres operational in the country at present, state/UT wise, under National Child Labour Project (NCLP) Scheme is at Annexure-I.

(b): The NCLP Scheme is implemented through District Project Societies under chairmanship of administrative head of the District namely District Magistrate/Deputy Commissioner. Grant under the Scheme is released directly to District Project Societies. Grant released to District Project Societies under the Scheme, State wise, during last three years and current year is at Annexure-II.

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(c): Government is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour since 1988. The major objective of the Scheme is to withdraw children from work and mainstream them into formal education system. Children rescued/withdrawn from work in the age group of 9-14 years are enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. Children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Sarva Shiksha Abhiyan (SSA).

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UN-STARRED QUESTION NO. 624 FOR 6.2.2017 BY SHRI YOGI ADITYA NATH, HON'BLE MP REGARDING SCHOOLS FOR CHILD LABOURERS.

State/UT-wise details of Special Training Centres operational at present under National Child Labour Project (NCLP) Scheme.

Sl. No.	Name of the State/UT	Functioning Special Training Centres
1	Andhra Pradesh	60
2	Assam	179
3	Bihar	156
4	Chhattisgarh	0
5	Delhi	0
6	Gujarat	0
7	Haryana	66
8	Jammu & Kashmir	17
9	Jharkhand	199
10	Karnataka	55
11	Madhya Pradesh	292
12	Maharashtra	341
13	Nagaland	44
14	Odisha	0
15	Punjab	91
16	Rajasthan	86
17	Tamil Nadu	315
18	Telangana	168
19	Uttar Pradesh	372
20	Uttarakhand	0
21	West Bengal	740
	Total	3181

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO. 624 FOR 6.2.2017 BY SHRI YOGI ADITYA NATH, HON'BLE MP REGARDING SCHOOLS FOR CHILD LABOURERS.**Grant Released under NCLP Scheme State wise during last three years and current year:****(Rupees in lakh)**

Sl. No.	Name of State	2013-14	2014-15	2015-16	2016-17 (as on 31.1.2017)
1.	Andhra Pradesh *	610.22	143.33	196.58	150.48
2.	Assam	631.48	471.64	807.97	146.91
3.	Bihar	546.57	1071.82	948.42	168.92
4.	Chhattisgarh	768.83	432.53	26.00	0
5.	Gujarat	70.00	7.0	8.25	4.69
6.	Haryana	292.93	218.71	161.79	73.28
7.	Jammu & Kashmir	48.73	62.97	47.13	30.67
8.	Jharkhand	257.41	406.78	375.97	329.98
9.	Karnataka	361.89	204.60	212.08	95.98
10.	Madhya Pradesh	696.16	768.71	701.12	515.51
11.	Maharashtra	785.26	830.08	1017.66	674.35
12.	Nagaland	151.17	151.17	131.45	114.35
13.	Odisha	1112.92	355.31	290.91	0
14.	Punjab	151.02	350.24	256.63	190.53
15.	Rajasthan	510.95	269.25	223.70	69.16
16.	Tamil Nadu	641.41	731.14	643.08	642.41
17.	Telangana	-	521.60	547.10	328.02
18.	Uttar Pradesh	1466.97	1103.72	430.07	1177.88
19.	Uttarakhand	0	9.00	4.00	0
20.	West Bengal	1931.55	2100.87	2269.34	1312.64

* Including Telangana for the financial year 2013-14.
